

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-93/1998/677/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the ¹² 25 January, 2024.

Sub: **Commuted leave and withdrawal of casual leave.**

Ref:- Your letter No.FC/Sil/2024/52, dated 10.01.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of casual leave from 04.01.2024 to 06.01.2024**. Moreover, you are granted **commuted leave for three days from 04.01.2024 to 06.01.2024** (sufficing 07.01.2024). Further, you have been asked to hand over charge to the District & Sessions Judge, Cachar, Silchar, and in his absence, to the next senior most Judicial Officer available at the station.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-93/1998/678-680/A, dated, 25-01-2024

Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
(Copy of leave application is enclosed herewith)
2. The District & Sessions Judge, Cachar, Silchar.
- ✓ 3. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)